NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 152/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES:

Kanti Bhikabai Patel & Ors.

V/s.

Aver Software Technologies Ltd.

SECTION OF THE COMPANIES ACT: 241-244,185,188 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Jayesh Garde

Ms. Kinjel Sheh.

1/ by Solomen & 10.

Adv for Pehhinn

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Zain Mukhi ilb. Due WASSoca.

<u>ORDER</u> <u>CP No. 152/241-244, 185, 188/NCLT/MB/MAH/2017</u>

The Counsel for both Petitioner and Respondent are present.

For the Petitioner's side has reported that they would file rejoinder during the course of the day, list this matter for hearing on 12.03.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)